

Declaration of Assets and Liabilities

Year- 2025- 26

I, Rajeev Kumar Choudhary son of Sri Gopikant Choudhary, aged 52 yrs, belonging to Bihar Legislative Assembly Secretariat Service and presently working as Assistant Section Officer in Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Ranjeeta Choudhary	Dependant-1 Name (Daughter) Ananya	Dependant-2 Name (Son) Priyanshu Kumar	Dependant -3 Name
(i)	Cash	Rs. 50,000/-	Rs. 80,000/-	-----	-----	-----
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	Rs. 2,00,000/- (approx.)	Rs. 2,50,000/- (approx.)	-----	-----	-----
(iii)	Bonds, Debentures and Shares in Companies,	NA	NA	-----	-----	-----
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	LIC Policy Rs. 5,00,000/- KVP- Rs. 3,00,000/-	KVP- Rs. 3,00,000/-	-----	-----	-----
(v)	Motor Vehicles (details of make, etc)	Two Wheeler Bike Yamaha (2005) Curr. Value- Rs.9000/-	NA	-----	-----	-----
(vi)	Jewellery (details of weight and value)	NA	Gold- 50gm Rs- 7,50,000/- (approx.)	-----	-----	-----
(vii)	Other assets, such as values of claims/ interests	-----	-----	-----	-----	-----

Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependant on the income of the employee.

Rajeev Kumar Choudhary

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B. Details of Immovable assets

(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name Ranjeeta Choudhary	Dependant-1 Name (Daughter) Ananya	Dependant-2 Name (Son) Priyanshu Kumar	Dependant-3 Name
(i)	Agricultural Land- Location (s)- Survey Number (s)- Extent (Total Measurement)- Current market value	NA	NA	-----	-----	-----
(ii)	Non-Agricultural Land- Location (s)- Survey Number (s)- Measurement-Current market value	NA	NA	-----	-----	-----
(iii)	Buildings (Commercial and residential) Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	NA	NA	-----	-----	-----
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value	NA	102, Saugat Smriti Apartment, Jhunjhun Mahal Road, New Yarpur, Patna 1170 sqft	-----	105A, Saugat Smriti Apartment, Jhunjhun Mahal Road, New Yarpur, Patna 350 sqft	-----
(v)	Others (such as interest in property)	NA	NA	-----	-----	-----

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on 09.02.2026
(a)	(i) Loans from Banks	SBI Branch, Patna	Rs. 14,00,000/- (approx.)
	(ii) Loans form Financial Institutions	Bajaj Finance & Tata Capital	Rs. 13,00,000/- (approx.)
	(iii) Government Dues :		
	(a) dues to departments dealing with government accommodation	-----	-----
	(b) dues to department dealing with supply of water	-----	-----

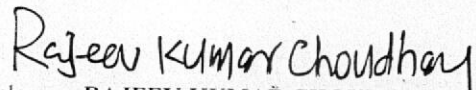
Ranjeeta Kumar Choudhary

	(c) dues to departments dealing with supply of electricity	-----	-----
	(d) dues to departments dealing with telephones	-----	-----
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-----	-----
	(f) Other dues, if any	-----	-----
(b)	(i) Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN))	PAN- AOZPC4356A	-----
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-----	-----
	(iii) Sales Tax [Only in case of proprietary business]	-----	-----
	(iv) Property Tax	-----	-----

C. Personal Details :

- i) GPF/CPF/PRAN NO :-
- ii) Gender :- (M/F)
- iii) Date of Birth :- (DD/MM/YYYY)
- iv) Class/Group :- (A/B/C)
- v) Cadre :-
(Full Name e.g., B.A.S. Bihar Administrative Service. B.S.S. Bihar Secretariat Service etc.)
- vi) Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :- 
Name of Employee:- RAJEEV KUMAR CHOUDHARY
Designation:- Assistant Section Officer
Department :- Bihar Vidhan Sabha Secretariat, Patna

Place :- Patna

Date :- 09-02-2026

Note:- Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.